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F.No. A.35017/84/2010-Ad.II (pt.)
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

*****

North Block, New Delhi
Dated, the 25th October, 2017

NOTIFICATION NO. 30/2017

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Sandeep Raj Jain, IRS (C&CE: 1993), Economic Affairs Officer, Transport Division, United Nations Economic and Social Commission for Asia and Pacific (UNESCAP), Bangkok, Thailand from Indian Revenue Service (Customs & Central Excise) under Rule 48 (A) of CCS (Pension) Rules, 1972 with effect from 01.07.2016 (FN).

(Jai Prakash Sharma)

Under Secretary to the Govt. of India

The Manager,
Government of India Press,
Faridabad, Haryana.

Notification No. 30/2017 [F.No. A.35017/84/2010-Ad.II (pt.)] dated 25.10.2017

Copy to:
1. The Officer concerned.
2. The Director General, Directorate General of Valuation, New Custom House. 7th Floor, Ballard Estate, Mumbai- 400001.
3. PS to FM/MOS (R)/Secy (R)/Chairman (EC)/All Members, CBEC/ JS (Admn.EC)/Commissioner (Coord), CBEC/ DG (Vig)/DS (Ad.V).
4. AS (R)/JS (R)/DS (Admn- Hqrs.)/US (Ad.I)/ HIndi Section.
5. All Heads of Department under CBEC/Pr.CCA, CBEC, New Delhi.
6. Pr. ADG (HRM-I), DGHRD/ ADG (HRM-II), DGHRD/ Directorate of Publicity and Public Relations.
7. The Manager Website, Directorate of Systems, New Delhi for uploading on website.
8. Notification Folder.